

## ORDER

## IRDA/RI/ORD/MISC/031/02/2019

04.02.2019

## Re: Constitution of the Working Group for Reinsurance Reporting Formats

The Authority has notified the IRDAI (Re-insurance) Regulations,2018 which stands effective from 1<sup>st</sup> January 2019. These regulations are applicable to all Life insurers, General Insurers, Health Insurers, Indian Reinsurers, Branches of Foreign Reinsurers(FRBs), Lloyd's India Syndicates/Service Cos, IIOs, Exempted Insurers and Insurance Pools.

The above regulations repealed IRDAI (General Insurance-Reinsurance) Regulations, 2016 and IRDA (Life Insurance-Reinsurance) Regulations, 2013. As a result, the existing reporting formats, returns and statements require change.

In view of the above, it has been decided to carry out a comprehensive review of the existing formats for various entities. Accordingly, the Authority hereby sets up a Reinsurance Working Group with the following constitution (Part I). The Terms of Reference and Submission of the Report are mentioned as below in Part II and Part III respectively.

|     | Name                | Organization     | Position in the Committee |
|-----|---------------------|------------------|---------------------------|
| 1.  | Mr. Suresh Mathur   | IRDAI            | Chairman                  |
| 2.  | Mr. Hitesh Kotak    | Munich Re        | Member                    |
| 3.  | Ms.Shefali Sehwani  | Lloyd's India    | Member                    |
| 4.  | Mr. Rajesh Kadthare | GIC Re           | Member                    |
| 5.  | Mr. Ankur Kanwar    | ICICI Lombard    | Member                    |
| 6.  | Mr. Sanjay Abhishek | New India        | Member                    |
| 7.  | Ms. Nalini Ratnam   | LIC of India     | Member                    |
| 8.  | Ms.Eashwari         | HDFC Life        | Member                    |
|     | Murugan             |                  |                           |
| 9.  | Mr.Mahesh           | Aditya Birla     | Member                    |
|     | Radhakrishnan       | Health Insurance |                           |
|     |                     | Co Ltd           |                           |
| 10. | Mr. Pankaj Tewari   | IRDAI            | Member                    |
| 11. | Ms. C Latha         | IRDAI            | Member, Convener          |

I. Constitution of the Working Group:

- II. Terms of References of the Working Group:
  - Review the current Reinsurance forms submitted both online and offline for the correctness and completeness of the data and recommend changes if any.
  - To ensure avoid redundancy and to devise relevant forms applicable for Insurers/Reinsurers/FRBs/Lloyds India/IIOs/Exempted Insurers/Insurance Pools.
- III. Submission of the Report and Recommendations:

The working Group shall ensure that the inputs of all relevant stakeholders are sought and examined before arriving at its recommendations. The Working Group may meet as often as required and make its recommendations within one month of publishing this order.

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